

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/125(KB)2021
IA(COMPANIES.ACT)/132(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS ICORE PAINTS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr.S.K.Tiwari, Adv.] For the petitioner
Mr.Jayesh Choradia,Adv.]

Ms.Sonam Agarwal,Adv.] For R1 & R3
Ms.Shruti Singhania,PCS]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **09/10/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**